

GOVERNMENT BILL**The National Waterway (Lakhipur-Banga stretch
of the Barak River) Bill, 2013**

THE MINISTER OF SHIPPING (SHRI GK. VASAN): Sir, I move for leave to introduce a Bill to provide for the declaration of the Lakhipur-Bhanga Stretch of the Barak River to be a national waterway and also to provide for the regulation and development of the said Stretch of that river for the purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI GK. VASAN: Sir, I introduce the Bill.

...(Interruptions)...

SHRI P. KANNAN (Puducherry): Sir, in Puducherry, Sri Aurobindo Ashram was attacked. *...(Interruptions)...* Sir, in Puducherry, Sri Aurobindo Ashram was attacked. *...(Interruptions)...*

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Now, statement by the Minister, Shri Salman Khursheed. *...(Interruptions)...* Kindly lay it. *...(Interruptions)...*

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): Sir, with your permission, I may be allowed to lay *...(Interruptions)...*

SHRI P. KANNAN: Sir, in Puducherry *...(Interruptions)...*

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, contrary to our expectations, the Government of India has let us down. *...(Interruptions)...* Mr. Vice-Chairman, Sir, *...(Interruptions)...*

श्री शिवानन्द तिवारी (बिहार): सर, जैसा के.सी. त्यागी जी ने निवेदन किया था, शहीद भगत सिंह जी के सम्मान में एक मिनट का मौन भी तो करवाया जाए *...(व्यवधान)...*

SHRI TIRUCHI SIVA: Sir, the Government of India has let us down like anything. *...(Interruptions)...* They have betrayed the Sri Lankan Tamils. *...(Interruptions)...*

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): The House is adjourned to meet at 2.30 P.M.

The House then adjourned at twenty-three minutes past twelve of the clock.

The House re-assembled at thirty minutes past two of the clock,
THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY) in the Chair

STATEMENT BY MINISTER

**Return of two Italian Marines to India accused in the
killing of two Indian fishermen**

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY): Please allow us to get on with the Private Members' Business. ...*(Interruptions)*... Shri Salman Khursheed. ...*(Interruptions)*...

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): Madam, Vice-Chairperson, I rise to inform the House on recent developments on the issue of return of two Italian marines to India accused in the killing of two Indian fishermen. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRIMATI RENUKA CHOWDHURY): Kindly don't obstruct my view. ...*(Interruptions)*... Please don't obstruct my view. ...*(Interruptions)*... Please let me see. ...*(Interruptions)*...

SHRI SALMAN KHURSHEED: Madam, if the House is. ...*(Interruptions)*... I will lay my statement on the Table of the House. ...*(Interruptions)*... Madam, If you permit, I will lay my statement on the Table of the House.

...*(Interruptions)*...

Madam, I lay my statement on the Table of the House.

...*(Interruptions)*...

Madam, I rise to inform the house on recent developments on the issue of return of two Italian marines to India accused in the killing of two Indian fishermen.

In response to concerns raised by the Members of the House, Hon'ble Prime Minister had made a statement on 13 March 2013 on the matter regarding the